GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. †5289

ANSWERED ON 25.07.2019

PAR-TAPI-NARMADA LINK PROJECT

†5289. DR. BHARATI PRAVIN PAWAR

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the progress made by the Government in the work of interlinking of rivers under Par-Tapi-Narmada link project;
- (b) whether the work of DPR has been completed in this regard;
- (c) if so, the details thereof; and
- (d) the details of the work proposed to be undertaken after the completion of DPR so that benefits of Par-Tapi-Narmada link could be availed by the people?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (c) The National Perspective Plan (NPP) was prepared by the then Ministry of Irrigation (now Ministry of Jal Shakti) in August 1980 for water resources development through inter basin transfer of water, for transferring water from water surplus basins to water-deficit basins. Under the NPP, the National Water Development Agency (NWDA) has identified 30 links (16 under Peninsular Component & 14 under Himalayan Component) for preparation of Feasibility Reports (FRs).

Under the NPP, four priority links have also been identified for preparation of Detailed Project Reports (DPR) under the Peninsular Rivers Component including Par-Tapi-Narmada (PTN) link project.

The DPR of PTN link project was completed and circulated to concerned States of Maharashtra and Gujarat during 2015 by NWDA. Subsequently, the modified DPR based on the suggestions of Government of Gujarat was also prepared and circulated to Governments of Maharashtra and Gujarat during May, 2017. The DPR has been sent to Central Water Commission (CWC) for technical appraisal.

Government of Maharashtra has requested to include intra-State link projects namely (i) Nar-Par-Girna and (ii) Par-Godavari in the PTN link project in overall planning.

The draft Memorandum of Understanding which includes PTN link project also, has been sent to Government of Maharashtra and Gujarat in September, 2017 for concurrence.

(d) The implementation of river link projects involves various steps such as preparation of Pre Feasibility Reports/ Feasibility Reports of links, negotiation and consensus among concerned States, preparation of DPRs of the projects, clearances from Ministry of Environment and Forests and Climate Change, Ministry of Tribal Affairs, techno-economic clearance by Advisory Committee on Irrigation, Flood control & multipurpose projects of Ministry of Jal Shakti, investment clearance and construction time required for the completion of the project as per the DPR.